

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 1139-1140 OF 2008

JAINODDIN

Appellant (s)

VERSUS

STATE OF MAHARASHTRA

Respondent(s)

(With appln(s) for bail and office report)

Date: 26/09/2012 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.L. DATTU

HON'BLE MR. JUSTICE CHANDRAMAULI KR. PRASAD

For Appellant(s)

Ms. Chandan Ramamurthi,Adv.

For Respondent(s)

Ms. Asha Gopalan Nair,Adv.

JUDGMENT

UPON hearing counsel the Court made the following
O R D E R

(G.V.Ramana)
Court Master

(Vinod Kulvi)
Court Master